

Annexure – 5

Name of the corporate debtor: Star Trace Private Limited; Date of commencement of Liquidation: 09.08.2024; List of creditors as on: 04.02.2025

List of operational creditors (Government Dues)

(Amount in ₹)

| Sl. No | Details of Claimant | | Details of Claim Received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim rejected | Amount of claims under verification | Remarks, if any |
|--------------|-----------------------------------|--------------------|---------------------------|---------------------|---------------------------|---|---|---|--|----------------------------|---|--------------------------|-------------------------------------|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| 1 | Income Tax Department | Central Government | 04-09-2024 | 5,19,06,497 | 5,19,06,497 | Assessments under Section 143 for AY 18-19, 19-20, 20-21. | Nil | | 9.99% | Nil | Nil | Nil | Nil | Nil |
| 2 | Goods and Services Tax Department | Tamil Nadu | 19-09-2024 | 6,77,51,366 | 2,30,54,869 | Demand raised for multiple non compliances and GST audit | Nil | | 4.44% | Nil | Nil | 1,00,33,346 | Nil | The GST Department initially submitted a claim of ₹6,77,51,366. Subsequently, the department withdrew a portion of ₹3,46,63,151 , and the liquidator rejected ₹1,00,33,346. Accordingly, the total admitted claim amounts to ₹2,30,54,869. |
| Total | | | | 11,96,57,863 | 7,49,61,366 | | | | 14.42% | | | | | |